

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23415/2026	BIBHUTIBHUSAN MAHANTA VS STATE OF ODISHA	SITAKANTA HOTA VS	// () //	
2	D-BLAPL/23421/2026	MAHAMMAD IMRAN @ MD. IMRAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /331 /2026 () //	AOR20220001736C202600188
3	D-BLAPL/23423/2026	MANAS RANJAN MISHRA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /268 /2023 () //	AOR20220000246C202600035
4	D-BLAPL/23424/2026	KISHORE KANDAPAN @ KISHORI LAL VS UNION OF INDIA (NCB)	BIJAY KUMAR BEHERA VS	NCB BHUBANESWAR /2 /2022 () //	AOR20220001736C202600190
5	D-BLAPL/23425/2026	SANTOSH KUMAR MAHANANDIA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BINIKA /239 /2025 () //	AOR20230001126C202600011
6	D-BLAPL/23428/2026	TANGU @ SUMANTA DALEI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /351 /2026 () //	
7	D-BLAPL/23429/2026	TINKU KUMAR VS UNION OF INDIA (RAILWAY)	KAUSTUVA MOHANTY VS	G.R.P.S.,SAMBALPUR /57 /2026 () //	
8	D-BLAPL/23432/2026	SANJAYA SAHU VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /195 /2026 () //	
9	D-BLAPL/23437/2026	RUPA MAHANANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAMPUR (SONEPUR) /45 /2026 () //	
10	D-BLAPL/23439/2026	BHAGABAN GOUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /104 /2026 () //	
11	D-BLAPL/23440/2026	CHINTU @ SONU @ JUDHISTIR BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /156 /2026 () //	

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12	D-BLAPL/23441/2026	SUNIL NAHAK @ MALA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOLANTHARA (BERHAMPUR) /327 /2025 () //	
13	D-BLAPL/23443/2026	SAMBARU TATI @ PARA @ SAMARU KATI VS STATE OF ODISHA	JULU KHANSAMA VS	MATHILI /66 /2017 () //	
14	D-BLAPL/23444/2026	SATYAJIT PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /47 /2026 () //	
15	D-BLAPL/23447/2026	PRADIP KUMAR PATRA @ PRADIP PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BAHALDA /102 /2026 () //	
16	D-BLAPL/23450/2026	PAPI @ SURESH PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /1 /2026 () //	
17	D-BLAPL/23451/2026	SAKARA MARANDI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALIAPANI /114 /2024 () //	
18	D-BLAPL/23452/2026	AKASH DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
19	D-BLAPL/23453/2026	ALEKHA SAHU @ ALEKHA CHANDRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 () //	AOD20250000009C202600099
20	D-BLAPL/23454/2026	NIMAIN CHARAN SAHOO VS CBI	SOUMYA RANJAN MOHANTY VS	/ /0 () //	
21	D-BLAPL/23456/2026	PIKUNA ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /102 /2025 () //	AOD20250000009C202600098
22	D-BLAPL/23457/2026	JAGMOHAN KUMBHAR VS STATE OF ODISHA	ASHIS KUMAR PADHEE VS	BOLANGIR TOWN /307 /2026 () //	AOR20220004562C202600005
23	D-BLAPL/23459/2026	SIDHANTA NAYAK	KARTIK CHANDRA TRIPATHY	BHANJANAGAR /474 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23460/2026	RAKESH PRADHAN	KARTIK CHANDRA TRIPATHY	BOLAGARH P.S. /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23462/2026	PADMA CHARAN DIGAL	KARTIK CHANDRA TRIPATHY	BOLAGARH P.S. /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23463/2026	SADANANDA PRADHAN	PRADEEP KUMAR PANDA	KISHORENAGAR (ANUGUL) /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23464/2026	JUBURA NAIK @ JUBARAJ	RAMESH CHANDRA MAHARANA	ANGUL SADAR PS /520 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23467/2026	SURAJ DEHURY	RAJESH KUMAR MAHAPATRA	INDUASTRIAL,NISA /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23468/2026	BIPIN MAHANANDA	AMITAV TRIPATHY	GAISILET /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23469/2026	PIYUSH KUMAR	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23473/2026	KISHORE @ KISHOR JENA	SUCHIT KUMAR NAYAK	ADVA /38 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23475/2026	ARIMUTHU PACHIAPPAN	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23482/2026	DUKHABANDHU NAIK	PARTHA SARATHI DAS	/ /	AOD20240000364C202600190
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23483/2026	BALARAM SAHU	JAGABANDHU SAHU	PATNAGARH /119 /2026	AOR20220001487C202600111
		VS	VS	()	

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35	D-BLAPL/23486/2026	STATE OF ODISHA ROHIT AHIRWAR VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /137 /2026 ()	
36	D-BLAPL/23487/2026	STATE OF ODISHA ANJAN KUMAR NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// DASPALLA /108 /2026 ()	
37	D-BLAPL/23488/2026	STATE OF ODISHA DEEPTI RANJAN DAS @ MUNA VS	KAUSHAL HUSSAIN VS	// PIPLI /157 /2025 ()	
38	D-BLAPL/23489/2026	STATE OF ODISHA LAXMIDHAR @ LAKSHMIDHAR MAHAKUD VS	DEEPAK KU SAHOO VS	// NAYAKOT /56 /2025 ()	
39	D-BLAPL/23491/2026	STATE OF ODISHA SK. KARIM VS	SATYABRATA DASH VS	// / /0 ()	
40	D-BLAPL/23492/2026	STATE OF ODISHA DEEPAK KUMAR SAHOO @ DEEPAK SAHOO VS	SATYABRATA DASH VS	// DHARMASALA /267 /2026 ()	
41	D-BLAPL/23494/2026	STATE OF ODISHA ROHIT RANG VS	JULU KHANSAMA VS	// KALIMELA /41 /2026 ()	
42	D-BLAPL/23496/2026	STATE OF ODISHA SUREJ DAS VS	AMULYA RATNA PANDA VS	// BARI RAMCHANDRAPUR /226 /2026 ()	
43	D-BLAPL/23497/2026	STATE OF ODISHA LAXMAN DAS VS	AMULYA RATNA PANDA VS	// BARI RAMCHANDRAPUR /226 /2026 ()	
44	D-BLAPL/23498/2026	STATE OF ODISHA PANDA @ AJIT KUMAR BHUYAN VS	AMULYA RATNA PANDA VS	// PURUSHOTTAMPUR /359 /2026 ()	
45	D-BLAPL/23504/2026	STATE OF ODISHA SONU @ ABINASH BARIK VS STATE OF ODISHA	SITIKANT MISHRA VS	// KENDRAPARA SADAR /309 /2026 () //	

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46	D-BLAPL/23507/2026	JITENDRA VENVANSHI VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	// () //	AOR20220002380C202600007
47	D-BLAPL/23508/2026	RAJIN @ RAJINDRA NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	LARAMBA /192 /2025 () //	AOR20220004018C202600006
48	D-BLAPL/23512/2026	BIBHUTI NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// () //	AOR20220001311C202600100
49	D-BLAPL/23518/2026	GOPAL SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /234 /2026 () //	
50	D-BLAPL/23523/2026	OMM PRAKASH RAO @ OM PRAKASH RAO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 () //	
51	D-BLAPL/23524/2026	SUJIT SAHU VS STATE OF ODISHA	AZADHIND PANIGRAHI VS	ATTABIRA /182 /2025 () //	
52	D-BLAPL/23526/2026	A. SANTOSH KANYARI @ A .SANTOSH VS STATE OF ODISHA	RAJJEET ROY VS	JARADA /225 /2026 () //	AOR20220001462C202600089
53	D-BLAPL/23529/2026	AJAY KUMAR HEMBRAM @ HEMBRUAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BERHAMPUR /39 /2026 () //	AOD20240000012C202600247
54	D-BLAPL/23532/2026	RUKMANI PATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND E.O, BALASORE /49 /2025 () //	AOD20240000012C202600248
55	D-BLAPL/23533/2026	RAMA CHANDRA MALLIKA VS STATE OF ODISHA	RUDRA RANJAN BARIK VS	VIGILANCE PS (BERHAMPUR) /4 /2026 () //	
56	D-BLAPL/23535/2026	ALOK GARDIA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	PLANTSITE /589 /2026 () //	
57	D-BLAPL/23543/2026	JHULIA @ DHANESWAR LENKA	JYOTIRMAYA SAHOO	JANKIA P.S. /453 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23552/2026	BUDU @ GUDU @ RASMIRANJAN PANDA	JYOTIRMAYA SAHOO	BADABAZAR /312 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23556/2026	SUKADEV PARIDA @ SUKADEB PARIDA	PRAVASH CHANDRA JENA	BHOGRAI /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23562/2026	BHIKARI MALI @ MUNA	JYOTIRMAYA SAHOO	ADVA /189 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23563/2026	SANGRAM KESHARI BEHERA	YUVRAJ PAREKH	PARLAKHEMUNDI /141 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/23567/2026	SIBA SANKAR SAHU	JYOTIRMAYA SAHOO	GOSANINUAGAM /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/23569/2026	NARAYAN PRADHAN	SANTOSH KUMAR MAHANTY	BHANJANAGAR /145 /2026	AOD20240000242C202600199
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/23570/2026	RASMI RANJAN RANA	SUKANTA KUMAR NAYAK	RAJKANIKI /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/23571/2026	PINTU BEHERA	OM PRAKASH SARAN	//	AOR20220000371C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/23573/2026	PANA @ TANMAYA KUMAR NAYAK	SUKANTA KUMAR NAYAK	BINJHARPUR /352 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/23574/2026	AJIT MAJHI	ASHOK KUMAR BEHERA	NARLA /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/23576/2026	TINA ALLIAS ANUP JENA	OM PRAKASH SARAN	//	AOR20220000371C202600095
		VS	VS	()	

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69	D-BLAPL/23578/2026	STATE OF ODISHA SANTOSH KUMAR ALATIA VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600200
70	D-BLAPL/23579/2026	STATE OF ODISHA SEKH RABANI @ SEKH RABABANI VS	SUSHANTA HARICHANDAN VS	// NAUGAON /157 /2026 0	
71	D-BLAPL/23580/2026	STATE OF ODISHA NARENDRA PARIDA VS	AMITAV TRIPATHY VS	// NUAGAON /69 /2026 0	
72	D-BLAPL/23581/2026	STATE OF ODISHA DUGANA KADRAKA VS	JAJATI KESHARI KHUNTIA VS	// BANDHUGOAN /3 /2023 0	
73	D-CMAPL/35867/2026	STATE OF ODISHA RABINDRA BAGAR VS	BINOD KUMAR HATI VS	// // 0	
74	D-CMAPL/35939/2026	SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR ASHOK KUMAR VALLURI VS	SATYANARAYAN MOHAPATRA VS	// // 0	
75	D-CMP/35907/2026	UNION OF INDIA SATYANARAYAN JIT BABU VS	TANMAY MISHRA VS	// // 0	
76	D-CMP/35909/2026	SUJATA JITBABU MAYABATI MAJHI VS	SUNIL KUMAR PANDA VS	// // 0	
77	D-CMP/35937/2026	TRILOCHAN DANSANA JITENDRA BISWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600141
78	D-CMP/35976/2026	STATE OF ODISHA CHINTAMANI PATRA VS	BHASKAR CHANDRA PANDA VS	// // 0	
79	D-CMP/35984/2026	LAXMIDHAR SRICHANDAN ALL ODISHA STATE BANK OFFICERS HOUSING CO OPERATIVE CO-OP LTD. VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600142
		MANI TIRUMALA PROJECTS PVT LTD.		//	

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80	D-CMP/35988/2026	LOLEN @ LALEN MINZ VS KALYAN MINZ	SHIBANI SHANKAR PRADHAN VS	// 0 //	
81	D-CMP/36005/2026	RAMA CHANDRA NAYAK VS KRUSHNAPRIYA MOHARANA	DWARIKA PRASAD MOHANTY VS	// 0 //	
82	D-CMP/36011/2026	LOKNATH SAH VS DIPAK KUMAR PANDA	BYOMOKESH SAHOO VS	// 0 //	
83	D-CMP/36041/2026	AMIT KUMAR DEY VS ABANTI DEY	DWARIKA PRASAD MOHANTY VS	// 0 //	AOD20260000268C202600007
84	D-CMP/36050/2026	SIBA NARAYAN DAS VS A. VIJAYLAXMI	HRUDANANDA MOHAPATRA VS	// 0 //	
85	D-CMP/36055/2026	RAJKUMAR DAS VS SATYABHAMA DAS	SAMBIT KUMAR PATRI VS	// 0 //	AOR20240001079C202600006
86	D-CONTC/35822/2026	SMARANIKA NAYAK VS DR. N. THIRUMALA NAIK, IAS, SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA SECRETARIEAT	ADV. VS	// 0	AOD20260000172C202600086
87	D-CONTC/35823/2026	SIMADRI PANIGRAHY VS VIJAY AMRUTA KULANGE, IAS	ADV. VS	// 0 //	
88	D-CONTC/35825/2026 CONTC/5059/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA , BHUBANESWAR	ADV. VS	// 0 //	
89	D-CONTC/35826/2026 CONTC/5070/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //	
90	D-CONTC/35827/2026 CONTC/5061/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //	
91	D-CONTC/35829/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	

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	CONTC/5076/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//	
92	D-CONTC/35830/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5066/2026	VS	VS	0	
		SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT, GANJAM		//	
93	D-CONTC/35831/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/5082/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
94	D-CONTC/35833/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5068/2026	VS	VS	0	
		SETTLEMENT OFFICER, GANJAM-KORAPUT MAJOR SETTLEMENT, BERHAMPUR		//	
95	D-CONTC/35834/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/5072/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//	
96	D-CONTC/35835/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5074/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR		//	
97	D-CONTC/35836/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5080/2026	VS	VS	0	
		SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT, BERHAMPUR		//	
98	D-CONTC/35837/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5081/2026	VS	VS	0	
		SECRETARY, REVENUE DEPARTMENT, BHUBANESWAR		//	
99	D-CONTC/35839/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/5064/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//	
100	D-CONTC/35841/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5062/2026	VS	VS	0	
		SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT, GANJAM		//	
101	D-CONTC/35843/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5058/2026	VS	VS	0	
		SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR		//	
102	D-CONTC/35845/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/5073/2026	VS	VS	0	

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103	D-CONTC/35846/2026 CONTC/5075/2026	SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// // 0	
104	D-CONTC/35847/2026 CONTC/5079/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// // 0	
105	D-CONTC/35848/2026 CONTC/5060/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	TAJAK VS	// // 0	
106	D-CONTC/35849/2026 CONTC/5078/2026	SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	TAJAK VS	// // 0	
107	D-CONTC/35850/2026 CONTC/5071/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	TAJAK VS	// // 0	
108	D-CONTC/35851/2026 CONTC/5063/2026	SETTLEMENT OFFICER, GANJAM-KORAPUT SETTLEMENT, BERHAMPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// // 0	
109	D-CONTC/35852/2026 CONTC/5065/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	TAJAK VS	// // 0	
110	D-CONTC/35853/2026 CONTC/5067/2026	SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS	TAJAK VS	// // 0	
111	D-CONTC/35862/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR SABITA KUMARI SAHOO VS	BANSHIDHAR SATAPATHY VS	// // 0	
112	D-CONTC/35864/2026	DR.N.THIRUMALA NAIK, IAS NARENDRA KUMAR SWAIN VS	ADV. VS	// // 0	
113	D-CONTC/35869/2026	DR.N.THIRUMALA NAIK, IAS RUDRAMADHAB ROY VS	MADAN MOHAN SWAIN VS	// // 0	
		DR.PRADEEP KU. GURU, DIRECTOR OF HEALTH SERVICES ODISHA, KHURDHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/35876/2026	ADITYA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
115	D-CONTC/35877/2026	GARGI DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
116	D-CONTC/35879/2026	ADITYA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
117	D-CONTC/35883/2026	SONAL DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
118	D-CONTC/35884/2026	GARGI DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
119	D-CONTC/35885/2026	ADITYA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
120	D-CONTC/35886/2026	GARGI DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
121	D-CONTC/35887/2026	SANJAY KUMAR ROUT VS CHITARANJAN MAHAPATRA, DISTRICT WELFARE OFFICER, BARIPADA	SIDHESWAR MALLIK VS	// 0 //	
122	D-CONTC/35891/2026	BANAMALI NAIK VS MANISH AGRAWAL, REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA	ADV VS	// 0 //	AOR20220001487C202600110
123	D-CONTC/35892/2026	SAMBAR JENA VS PROF CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR/	ADV VS	// 0 //	AOD20260000117C202600048
124	D-CONTC/35893/2026	PARBATI RAO VS PROF CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR/	ADV VS	// 0 //	AOD20260000117C202600049
125	D-CONTC/35894/2026	P. CHANDREYA	ADV	//	AOD20260000117C202600050

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		VS	VS	0	
126	D-CONTC/35896/2026	PROF CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY,BHUBANESWAR// PHARUK MALLIK	ADV.	//	
		VS	VS	0	
127	D-CONTC/35898/2026	CHANCHAL RANA, IAS PUSPANJALI SAHOO	ADV.	//	
		VS	VS	0	
128	D-CONTC/35900/2026	DR.ARABINDA KUMAR PADHEE, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, KHORDHA ANNAPURNA DASH	ADV.	//	
		VS	VS	0	
129	D-CONTC/35901/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR AMARENDRA DASH	ADV.	//	
		VS	VS	0	
130	D-CONTC/35904/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR ADITYA DASH	ADV.	//	
		VS	VS	0	
131	D-CONTC/35914/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR BHUBANESWAR DASH	ADV.	//	
		VS	VS	0	
132	D-CONTC/35917/2026	DR.ANTARYAMI SAHOO, SUPERINTENDENT, COMMUNITY HEALTH CENTRE, NAYAGARH SONAL DASH	ADV.	//	
		VS	VS	0	
133	D-CONTC/35921/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR BASANT KUMAR SAHOO	ADV	//	AOD20240000338C202600109
		VS	VS	0	
134	D-CONTC/35926/2026	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE CUTTACK// MITHILA SAHU	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
135	D-CONTC/35936/2026	DR.SUBHANKAR MOHAPATRA, IAS PRANAB KISHORE MOHAPATRA	SANDHYARANI PANI	//	AOR20230000010C202600120
		VS	VS	0	
136	D-CONTC/35940/2026	ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATIODEPTT. RABINARAYAN BISWAL	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	

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137	D-CONTC/35943/2026	CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA GOPAL CHANDRA SAHOO VS	PRAVAT KUMAR MUDULI VS	// 0	
138	D-CONTC/35945/2026	CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA PURNANANDA MOHANTY VS	PRAVAT KUMAR MUDULI VS	// 0	
139	D-CONTC/35951/2026	CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA SASMITA DAS VS	SANDHYARANI PANI VS	// 0	AOR20230000010C202600119
140	D-CONTC/35977/2026	ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. SATYABRATA BEHERA VS	ADV. VS	// 0	
141	D-CONTC/35986/2026	HEMANTA KUMAR SHARMA, IAS DAMBARUDHAR PANDA VS	SANDHYARANI PANI VS	// 0	AOR20230000010C202600121
142	D-CONTC/35999/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. TARESWAR DAS VS	ADV. VS	// 0	
143	D-CONTC/36003/2026	BRAHMANANDA PARIDA, SEC. OF ODISHA STATE COOP. UNION, KHURDA HERITAGE VISION EDUCATIONAL TRUST, BHUBANESHWAR VS	BSWAJEET ROY VS	// 0	AOR20220001462C202600088
144	D-CONTC/36038/2026	CHITTA RANJAN SATPATHY, PRINCIPAL S.B.R GOVT. (AUTO) WOMENS COLLEGE, GANJAM GREATMAN, RAJGANGPUR, SUNDARGARH VS	ADV. VS	// 0	
145	D-CONTC/36068/2026	GURU CHARAN MALLICK, DISTRICT WELFARE OFFICER, MAYURBHANJ SMT SANDHYARANI MISHRA VS	SAMBIT KUMAR PATRI VS	// 0	AOR20240001079C202600007
146	D-CRLA/23438/2026	DR N THIRUMALA, IAS SATYANARAYAN CHOUDHURY VS	JNYANANANDA PANDA VS	// 0	JEYPORE VIGILANCE /1 /2016
147	D-CRLA/23541/2026	STATE OF ODISHA(VIG.) DHARANIDHAR GIRI VS	BASUDEV MISHRA VS	// 0	TENTULIKHUNTI /141 /2020
		STATE OF ODISHA		//	

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148	D-CRLMA/23455/2026	GOPA BEHERA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	BAUNISUNI /56 /2020 () //	
149	D-CRLMC/23419/2026	THANA SUNDAR SETH @ AGU SETH VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /131 /2025 () //	AOR20220000246C202600036
150	D-CRLMC/23427/2026	SAMPAD KUMAR SWAIN VS DILLIP KUMAR SAHU	SARADA PRASAD DASH VS	/ /0 () //	
151	D-CRLMC/23433/2026	HIMANSU SEKHAR MALLICK @ FUNKA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	/ /0 () //	
152	D-CRLMC/23434/2026	RAJ KISHORE SAHOO VS STATE OF ODISHA	RABI NARAYAN PANDA VS	/ /0 () //	
153	D-CRLMC/23458/2026	ALEKHA CHANDRA SAHU@ALEKHA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOCHHAPADA /11 /2024 () //	
154	D-CRLMC/23461/2026	NAYA GOCHHI VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /113 /2014 () //	
155	D-CRLMC/23471/2026	BIKRAM DIGAL VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /38 /2019 () //	
156	D-CRLMC/23478/2026	JYOTI RANI NAYAK VS STATE OF ODISHA	MANJULATA DAS VS	/ / () //	AOD20250000009C202600097
157	D-CRLMC/23481/2026	MANGULI MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	Tantiapal Marine /148 /2024 () //	AOR20220003722C202600139
158	D-CRLMC/23499/2026	NABANEET PRADHAN VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	/ /0 () //	
159	D-CRLMC/23509/2026	LIKUN SWAIN	SIDHANT DWIBEDI	BALIKUDA /190 /2026	AOR20220001213C202600027

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/23531/2026	ABHIMANYU SETHI@BEHERA@ABIMANYU SETHI@BEHERA	ABHIRAMASAD MOHAPATRA	KUMBHARAPARA /39 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/23534/2026	RANJIT KUMAR HANTAL @ RANJIT HANTAL @ RANJIT KUMAR SAHU	ANIL KUMAR SAHU	MACHHKUND /81 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/23538/2026	PABITRA BISOYI	JYOTIRMAYA SAHOO	POLASARA PS /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/23539/2026	MANMATH BEHERA	USHARANI PATI	BASTA /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/23544/2026	NIRMAL KUMAR MALLICK	RAMAKANTA PRADHAN-O-1376/1994	CHHENDIPADA /146 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/23545/2026	SANKAR SWAIN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /100 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/23551/2026	PRATAP KESHARI PATTANAIK	GOPAL PRASAD JENA	GANGAPUR (ASKA) /523 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/23555/2026	BHARATI PANDA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/23561/2026	CHITTARANJAN KHADIRATNA	ASHIS KUMAR MISHRA	RAMACHANDRAPUR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMP/23414/2026	BISWAJIT SINGH ROUTRAY	PRABIN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMP/23416/2026	KAMAL LOCHAN ROUT	JAMINI KANTA BHUYAN	RAJNAGAR /223 /2026	AOR20220001297C202600181
		VS	VS	()	

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171	D-CRLMP/23430/2026 CRLMP/1071/2026	STATE OF ODISHA SHANKAR CHANDRA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BHOGRAI /202 /2026 ()	
172	D-CRLMP/23442/2026	NAMITA SAGAR VS BANAMALI KADSAI	BINOD KUMAR HATI VS	// / /0 ()	
173	D-CRLMP/23474/2026 CRLMP/1082/2026	BHULA KHADIA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /52 /2018 () //	
174	D-CRLMP/23476/2026	SUBHRAKANTA DASH VS STATE OF ODISHA	AYUSH PATTNAIK VS	/ /0 () //	
175	D-CRLMP/23477/2026	PITAMBAR SUTAR VS STATE OF ODISHA	SNEHASISH BEHERA VS	/ /0 () //	
176	D-CRLMP/23479/2026	SUBHRAKANTA DASH VS STATE OF ODISHA	AYUSH PATTNAIK VS	/ /0 () //	
177	D-CRLMP/23493/2026	SATYA SUNDAR SETHY VS ISMITA SETHY	BIJAYA KUMAR MISHRA VS	/ /0 () //	
178	D-CRLMP/23528/2026	RUPAK KUMAR GIRI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202600054
179	D-CRLMP/23537/2026	JADUMANI NAIK VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //	
180	D-CRLMP/23549/2026	LABANYAMAYEE DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	/ /0 () //	
181	D-CRLMP/23557/2026	RAKESH KUMAR GOUDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202600028

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182	D-CRLMP/23568/2026	YASHASWI PATNAIK VS ANKITA MOHANTY	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202600032
183	D-CRLREV/23446/2026	UMESH CHANDRA HERNA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	//0 0 //	
184	D-CRLREV/23495/2026	PRAGYAPARAMITA MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /243 /2023 0 //	
185	D-CRLREV/23515/2026	SAMBIT RAY VS STATE OF ODISHA	DEVASHIS PANDA VS	MARKAT NAGAR /97 /2025 0 //	
186	D-CRLREV/23540/2026	MD. RIZWAN VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	INDUSTRIAL ESTATE PS /201 /2026 0 //	
187	D-FAO/35922/2026	PRAMOD KUMAR DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600110
188	D-FAO/35932/2026	SHANTANU KUMAR PADHEE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600111
189	D-FAO/35934/2026	ARJENDU KUMAR MEHER VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600112
190	D-JCRLA/23431/2026 JCRLA/219/2026	BIBHUTI BHUSAN DALEI VS STATE OF ODISHA	ADV. VS	ATHGARH /82 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000092/2022	
191	D-MACA/35910/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS KAILASH CHANDRA OJHA	INSURANCE COMPANY LTD., BHUBANESWAR VS	// 0 //	AOD20250000656C202600020
192	D-MACA/35911/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS PUNAM SAHU	PRASANT KUMAR MAHALI VS	// 0 //	
193	D-MACA/35928/2026	LEGAL MANAGER, TATA AIG GENERAL INSURANCE CO. LTD., BBSR	ADAM TALIBER	//	

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		VS	VS	0	
		SARMISTHA AICH		//	
194	D-MACA/35952/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BHUBANESHWAR	ABHINAV PARTNAIK	//	
		VS	VS	0	
		RAJESH GAIN		//	
195	D-MACA/36004/2026	D.M. M/S ORIENTAL INSURANCE CO. LTD.,	SOMNATH ROY	//	
		VS	VS	0	
		PRAMILA MOHANTY		//	
196	D-MATA/35981/2026	RANJAN KUMAR BEHERA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		RANJITA BEHERA		//	
197	D-MATA/36044/2026	RAMESH CHANDRA BISWAL	SAROJ KUMAR BEHURA	//	
		VS	VS	0	
		NIRUPAMA NAYAK		//	
198	D-MATA/36047/2026	RAMESH CHANDRA BISWAL	SAROJ KUMAR BEHURA	//	
		VS	VS	0	
		NIRUPAMA NAYAK		//	
199	D-RPFAM/35996/2026	OMKARNATH PARIDA	DURGA CHARAN DEY	//	
		VS	VS	0	
		SUMATI PARIDA		//	
200	D-RSA/35813/2026	TULESWAR KALO	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-RVPET/35950/2026	VKMCL-UMSL (JV), MADHYA PRADESH	ARPIT SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-TRP(C)/35965/2026	NAIMISHA BHADRA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		DEEPAK BHADRA		//	
203	D-WA/35912/2026	PRANYA NUI	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		BHARAT PETROLEUM CORPORATION LTD., SAMBALPUR		//	
204	D-WA/35971/2026	COMMISSIONER CUM SECRETARY OF SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPT	LOMBINI	//	LOD20240000200C202600264
		VS	VS	0	

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205	D-WA/35973/2026	RASMI RANJAN PATTANAYAK COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION, ODISHA VS	ANONDDP VS	// // 0	LOD20240000172C202600255
206	D-WA/35975/2026	KRUSHNA CHANDRA MOHAPATRA COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION, ODISHA VS	ANONDDP VS	// // 0	LOD20240000194C202600273
207	D-WA/35987/2026	RAJKISHORE BISWAL PRAHALD PATI VS	SOUMYA RANJAN MOHANTY VS	// // 0	
208	D-WA/35995/2026	STATE OF ODISHA USHARANI BEHERA VS	AVIJIT PATNAIK VS	// // 0	
209	D-WA/35998/2026	CHAIRMAN,OAIC, LTD. SYED MUSTAQUE ALI VS	AVIJIT PATNAIK VS	// // 0	
210	D-WA/36006/2026	CHAIRMAN,OAIC, LTD. PRAKASH CHANDRA PATI VS	AVIJIT PATNAIK VS	// // 0	
211	D-WP(C)/35810/2026 WP(C)/24761/2026	CHAIRMAN,ORISSA AGRO INDUSTRIES CORPORATION LTD. M/S JAGANNATH POLYMERS LIMITED, CUTTACK VS	AVIJIT PATNAIK SAILAZA NANDAN DAS VS	// // 0	
212	D-WP(C)/35811/2026	AUTHORIZED OFFICER, CANARA BANK, CUTTACK ARTA MALIK VS	AVIJIT PATNAIK SAMBEET PATTANAYAK VS	// // 0	AOR20220001591C202600024
213	D-WP(C)/35812/2026	STATE OF ODISHA BALAKRUSHNA SWAIN VS	AVIJIT PATNAIK SAMBEET PATTANAYAK VS	// // 0	AOR20220001591C202600025
214	D-WP(C)/35814/2026	STATE OF ODISHA RAGHUNATH DASH VS	AVIJIT PATNAIK SWAPNIL ROY VS	// // 0	AOR20220001600C202600202
215	D-WP(C)/35815/2026	STATE OF ODISHA BIJAY KUMAR SAHANI VS	AVIJIT PATNAIK SWAPNIL ROY VS	// // 0	AOR20220001600C202600204
		STATE OF ODISHA		//	

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216	D-WP(C)/35816/2026	GANESH PRASAD BARIK VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600203
217	D-WP(C)/35817/2026	DINABANDHU MAHANA VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600205
218	D-WP(C)/35818/2026	KARUNAKAR MOHARANA VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600208
219	D-WP(C)/35819/2026	MAHENDRA PRASAD SETHI VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600206
220	D-WP(C)/35820/2026	BABAJI CHARAN JENA VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600207
221	D-WP(C)/35821/2026	JAGAMOHAN PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	// 0 //	AOD20220004505C202600088
222	D-WP(C)/35824/2026	ABINASH DAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS VS	// 0 //	
223	D-WP(C)/35828/2026 WP(C)/24745/2026	MIHIR KUMAR DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS VS	// 0 //	
224	D-WP(C)/35832/2026 WP(C)/24763/2026	TULASI JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS VS	// 0 //	
225	D-WP(C)/35838/2026 WP(C)/24746/2026	MANJUSHREE SEET VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS VS	// 0 //	
226	D-WP(C)/35840/2026	KHURSIDA BEGUM VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS VS	// 0 //	AOD20240000509C202600001
227	D-WP(C)/35842/2026	PRADYUMNA NAYAK	RITUPARNA CHATTERJEE	//	AOR20220001296C202600109

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/35844/2026	SABITA SETHY	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/35854/2026	BIRANCHI NAYAK	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35855/2026	RADHAMOHAN KHEMUNDU	ARIJEET MISHRA	//	
		VS	VS	0	
		THE COLLECTOR-CUM-LAND ACQUISITION OFFICER, KORAPUT		//	
231	D-WP(C)/35856/2026	MANJULA SANDHA	RATIKANTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/35857/2026	DILIP KUMAR MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, ROORKELA STEEL PLANT, SUNDARGARH		//	
233	D-WP(C)/35858/2026	NITYANANDA DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/35859/2026	SANTOSH BIHARI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, ROORKELA STEEL PLANT, SUNDERGARH		//	
235	D-WP(C)/35860/2026	SAPHINA KHATUN	SAMVIT MOHANTY	//	
	WP(C)/24784/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/35861/2026	PANKAJ GUPTA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, ROORKELA STEEL PLANT, SUNDARGARH		//	
237	D-WP(C)/35863/2026	SUSANTA BIHARI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, ROORKELA STEEL PLANT, SUNDERGARH		//	
238	D-WP(C)/35865/2026	PRADEEP KUMAR BEHERA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

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239	D-WP(C)/35866/2026	STATE OF ODISHA SHIBANSHI INSTITUTE OF MEDICAL SCIENCE, NAYAGUDA	SCBANKAR ROUT	//	
		VS	VS	0	
240	D-WP(C)/35868/2026	STATE OF ODISHA ARPITA KUARNR	NIHAL RATH	//	
		VS	VS	0	
241	D-WP(C)/35870/2026	STATE OF ODISHA SUSHANT SETHI	NIHAL RATH	//	
		VS	VS	0	
242	D-WP(C)/35871/2026	STATE OF ODISHA ABHAYA KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
243	D-WP(C)/35872/2026	CHIEF GENERAL MANAGER, ROURKELA STEEL PALNT, SUNDERGARH KAILASH CHANDRA SAHOO	NIHAL RATH	//	
		VS	VS	0	
244	D-WP(C)/35873/2026	STATE OF ODISHA CHITTA RANJAN MOHANTY	NIHAL RATH	//	
		VS	VS	0	
245	D-WP(C)/35874/2026	STATE OF ODISHA ASHA PRADHAN	NIHAL RATH	//	
		VS	VS	0	
246	D-WP(C)/35875/2026	STATE OF ODISHA BAPUJI KUMAR MALLIK	NIHAL RATH	//	
		VS	VS	0	
247	D-WP(C)/35878/2026	STATE OF ODISHA NANDINI NAIK	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
248	D-WP(C)/35880/2026 WP(C)/24789/2026	M/S INDOSTAR CAPITAL FINANCE LIMITED, MUMBAI ASHANTI SETHI	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
249	D-WP(C)/35881/2026 WP(C)/24791/2026	THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL SUNITA BARIK	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY		//	

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250	D-WP(C)/35882/2026 WP(C)/24788/2026	RANJU PRADHAN VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY	RAJESH RANJAN SAHOO VS //	// 0 //	
251	D-WP(C)/35888/2026 WP(C)/24756/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS //	// 0 //	AOD20240000338C202600108
252	D-WP(C)/35889/2026	ARUNA KUMAR DAS(OAS) VS STATE OF ODISHA	PRAMODA KUMAR DASH VS //	// 0 //	AOR20220001535C202600207
253	D-WP(C)/35890/2026	RAMESH KUMAR DALAI VS STATE OF ODISHA	SANJIB MOHANTY VS //	// 0 //	AOR20220001611C202600143
254	D-WP(C)/35895/2026	A.KISHAN PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS //	// 0 //	
255	D-WP(C)/35897/2026	KANCHILAL DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS //	// 0 //	
256	D-WP(C)/35899/2026	ANUPOMA DALAI VS STATE OF ODISHA	KRUTIBASH MOHAPATRA VS //	// 0 //	
257	D-WP(C)/35902/2026	AJAY KUMAR MOHAPATRA VS STATE OF ODISHA	TANMAY MISHRA VS //	// 0 //	
258	D-WP(C)/35903/2026	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	TANMAY MISHRA VS //	// 0 //	
259	D-WP(C)/35905/2026	AMRESH KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS //	// 0 //	
260	D-WP(C)/35906/2026	MANOJ SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS //	// 0 //	
261	D-WP(C)/35908/2026	DAYANIDHI BARIK	RAJU KUMAR SATPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/35913/2026	RAMESH CHANDRA PANDA	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/35915/2026	PRAFULLA CHANDRA MOHAPATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35916/2026	TAPAS KUMAR MOHANTY	DINESH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/35918/2026	BORIGI BHUMIKA ALIAS @ B. BHUMIKA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600225
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/35919/2026	BABURAM NAHAK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600226
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35920/2026	REKHA BARUA	RANJAN KUMAR ROUT	//	AOR20260000273C202600023
		VS	VS	0	
		ODISHA STATE HOUSING BOARD, BHUBANESWAR		//	
268	D-WP(C)/35923/2026	MAMATA RANI BARIK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
269	D-WP(C)/35924/2026	DEEPAK KUMAR ROUT	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		BANK OF BARODA BANK LTD., SAHEED NAGAR, BHUBANESWAR		//	
270	D-WP(C)/35925/2026	BEBI @ INDULATA BEHERA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		RAMACHANDRA BEHERA		//	
271	D-WP(C)/35927/2026	BIDYA GUPTA	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35929/2026	MURALI MOHAN MOHANTY	SAMEER KUMAR DAS	//	AOD20240000338C202600114
		VS	VS	0	

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273	D-WP(C)/35930/2026	STATE OF ODISHA SAMIR KUMAR SATAPATHY VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600113
274	D-WP(C)/35931/2026	STATE OF ODISHA RAMAKANTA MOHARANA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
275	D-WP(C)/35933/2026	STATE OF ODISHA ANAND KUMAR MEHER VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600115
276	D-WP(C)/35935/2026	STATE OF ODISHA DUSMANTA SAMAL VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600110
277	D-WP(C)/35938/2026	STATE OF ODISHA SAROJ KUMAR SUKLA VS	KISHORE KUMAR JENA VS	// // 0	
278	D-WP(C)/35941/2026	STATE OF ODISHA MATHURANANDA NAYAK VS	ANSHUMAN DAS VS	// // 0	
279	D-WP(C)/35942/2026	COLLECTOR, KEONJHAR PURNA CHANDRA BIRTIA VS	LAXMI SHARMA VS	// // 0	
280	D-WP(C)/35944/2026	STATE OF ODISHA PURNA CHANDRA BIRTIA VS	LAXMI SHARMA VS	// // 0	
281	D-WP(C)/35946/2026	STATE OF ODISHA SAIBANI MALIKA VS	SHAKTI PRASAD PANDA VS	// // 0	
282	D-WP(C)/35947/2026	STATE OF ODISHA RAMA CHANDRA BIRUA VS	MANOJ KUMAR BALASAMANTA VS	// // 0	
283	D-WP(C)/35948/2026	STATE OF ODISHA RAJIB LOCHAN MAJHI VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/35949/2026	MANAGING COMMITTEE OF SIMILIA U.P. SCHOOL, SUMNIA VS STATE OF ODISHA	SUMNIA KUMAR SWAIN VS AJAYA KUMAR JENA	// 0 //	
285	D-WP(C)/35953/2026	SURYAMANI MAHANAND VS STATE OF ODISHA	AJAYA KUMAR JENA VS SURYAKANTA DASH	// 0 //	
286	D-WP(C)/35954/2026	PADMALOCHAN SWAIN VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA	SURYAKANTA DASH VS SABITRI PARIDA	// 0 //	AOD20240000714C202600018
287	D-WP(C)/35955/2026	SABITRI PARIDA VS COMMISSIONER, ODISHA INFORMATION COMMISSION	SAMBEET PATTANAYAK VS MADHAB LAL AGARWAL	// 0 //	AOR20220001591C202600026
288	D-WP(C)/35956/2026	DEBASIS SAHOO VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	MADHAB LAL AGARWAL VS ANJAN KUMAR BISWAL	// 0 //	
289	D-WP(C)/35957/2026	BISWANATH BASA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS BIDESH RANJAN BEHERA	// 0 //	AOR20220001328C202600111
290	D-WP(C)/35958/2026	PRATAP CHANDRA RATH VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS ASHUTOSH KUARNR	// 0 //	
291	D-WP(C)/35959/2026	SAPNESWAR ARKA VS STATE OF ODISHA	ASHUTOSH KUARNR VS KAIBALYA PANDA	// 0 //	
292	D-WP(C)/35960/2026	SWARNAMANI TAD VS STATE OF ODISHA	KAIBALYA PANDA VS SUDHIR KUMAR MALLICK	// 0 //	
293	D-WP(C)/35961/2026	JAGADISH BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS DR. KEDAR NATH TRIPATHY	// 0 //	
294	D-WP(C)/35962/2026	P. NILAKANTHA REDDY VS STATE OF ODISHA	DR. KEDAR NATH TRIPATHY VS PRABIN DAS	// 0 //	
295	D-WP(C)/35963/2026	RUPA RANJAN GARNAIK	PRABIN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/35964/2026	BIDHUBHUSAN DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/35966/2026	PANKAJINI MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/35967/2026	JHARANA PATRA	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/35968/2026	HARE KRUSHNA MOHANTY	PRADEEP KUMAR MOHAPATRA - 3	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/35969/2026	AMARJYOTI ROY	PRANAB KUMAR GHOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/35970/2026	AABID KHAN	SARADA DASH	//	
		VS	VS	0	
		HINDUJA LEYLAND FINANCE LTD., BHUBANESWAR		//	
302	D-WP(C)/35972/2026	KAMAR ARA BEGUM @ SAYED KAMAR ARA BEGUM	MATYA NARAYAN BHARAMAR RAY	//	
		VS	VS	0	
		THE TAHASILDAR, JAGATSINGHPUR		//	
303	D-WP(C)/35974/2026	JHASAKETAN SAHU	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/35978/2026	RUSSEL JOSEPH ALVARES	SRIKANTA GOUDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/35979/2026	PROTIUM FINANCE LTD., MAHARASHTRA	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, MUMBAI		//	
306	D-WP(C)/35980/2026	BHAGABAN PATTNAIK	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	

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307	D-WP(C)/35982/2026	STATE OF ODISHA RINA KAR CHHETRI VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
308	D-WP(C)/35983/2026	STATE OF ODISHA UDHABA KUANRA VS	ABHIRAM SWAIN VS	// // 0	
309	D-WP(C)/35985/2026	STATE OF ODISHA DUSMANTA ARKA VS	ASHUTOSH KUANR VS	// // 0	
310	D-WP(C)/35989/2026	STATE OF ODISHA M. HARITA @ MADETI HARITA VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600112
311	D-WP(C)/35990/2026	NATIONAL HIGH WAY AUTHORITIES OF INDIA SANTOSHI NAHAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600111
312	D-WP(C)/35991/2026	STATE OF ODISHA N. DINABANDHU PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600112
313	D-WP(C)/35992/2026	STATE OF ODISHA AMULYA KUMAR PARIDA VS	SAKTIDHARA MISHRA VS	// // 0	AOD20240000216C202600022
314	D-WP(C)/35993/2026	STATE OF ODISHA SHANTILATA PARIDA VS	SAKTIDHARA MISHRA VS	// // 0	AOD20240000216C202600023
315	D-WP(C)/35994/2026	STATE OF ODISHA BALARAM SAMAL VS	SWARUP KUMAR PATNAIK VS	// // 0	
316	D-WP(C)/35997/2026	STATE OF ODISHA BABULI BEHERA VS	DIPTI RANJAN BHOKTA VS	// // 0	
317	D-WP(C)/36000/2026	STATE OF ODISHA NAYANA DAS VS	DURGA PRASAD BHANJA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/36001/2026	MANASWINI MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/36002/2026	SINGADA WEEKLY MARKET, MAYURBHANJ VS STATE OF ODISHA	KARUNAKAR NAYAK VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/36007/2026	KAPIL KARMAKAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/36008/2026	BIJAYA BHUSAN ACHARYA VS UNION OF INDIA	SARBESWAR BEHERA VS UNION OF INDIA	// 0 //	
322	D-WP(C)/36009/2026	AJIT KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/36010/2026	LIVENDRA SAHOO VS SAMBALPUR UNIVERSITY, SAMBALPUR	KARUNAKAR NAYAK VS SAMBALPUR UNIVERSITY, SAMBALPUR	// 0 //	
324	D-WP(C)/36012/2026	DR. ASHUTOSH SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/36013/2026	SUDARSAN BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/36014/2026	DIKENDRA KUMAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/36015/2026	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/36016/2026	DURGA PRASAD SETH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/36017/2026	MINATI MANDAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600197

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/36018/2026	SUBASH CHANDRA SAMANTARAY	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/36019/2026	MADHU POLAKI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/36020/2026	SUSHIL KUMAR BISHOYI @ SUSIL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600196
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/36021/2026	SRIDHAR MAJHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/36022/2026	SANTOSH KUMAR MISHRA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/36023/2026	JHILI SAHOO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/36024/2026	RAJANI KANTA BAL	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36025/2026	RUNU DAS	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/36026/2026	SAMIR KUMAR SAMAL	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36027/2026	RABINDRANATH PARIDA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36028/2026	SUSHANTA SAHOO	MRUGANKA MAULI PATNAIK	//	
		VS	VS	0	

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341	D-WP(C)/36029/2026	STATE OF ODISHA RAJ KISHORE NAIK VS	BYOMAKESH TRIPATHY VS	// // 0	
342	D-WP(C)/36030/2026	STATE OF ODISHA DASHARATH NAG VS	AMITABH MISHRA VS	// // 0	
343	D-WP(C)/36031/2026	STATE OF ODISHA PRADEEPTA KUMAR SAMAL VS	SIBA PRASAD PATRA VS	// // 0	
344	D-WP(C)/36032/2026	STATE OF ODISHA SHIBA PRASAD PARIDA VS	ARUN KUMAR PATRA VS	// // 0	AOD20240000516C202600039
345	D-WP(C)/36033/2026	STATE OF ODISHA KUNAL SUNA VS	SUNIL KUMAR PANDA VS	// // 0	
346	D-WP(C)/36034/2026	STATE OF ODISHA DAMA ROUT VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600198
347	D-WP(C)/36035/2026	STATE OF ODISHA MADHUSUDAN NAIK VS	GEETANJALI MAJHI VS	// // 0	AOD20250001043C202600005
348	D-WP(C)/36036/2026	STATE OF ODISHA SAMRAT SHEKHAR PATEL VS	AMITABH MISHRA VS	// // 0	
349	D-WP(C)/36037/2026	STATE OF ODISHA DASHARU BHUSAGAR @ DASARU BHORASAGAR VS	SIBA PRASAD PATRA VS	// // 0	
350	D-WP(C)/36039/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR KUNAL SUNA VS	SUNIL KUMAR PANDA VS	// // 0	
351	D-WP(C)/36040/2026	STATE OF ODISHA PRADIPTA PATEL VS	AMITABH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/36042/2026	MALATI PRADHAN VS STATE OF ODISHA	SOUMYA MISHRA VS VS	// 0 //	
353	D-WP(C)/36043/2026	ARUN NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS VS	// 0 //	
354	D-WP(C)/36045/2026	PRAMOD KUMAR PATRA VS TATA POWER CENTRAL ORISSA DISTRIBUTION LTD., BHUBANESWAR	DIPTI RANJAN BHOKTA VS VS	// 0 //	
355	D-WP(C)/36046/2026	UMA RAJAGURU VS STATE OF ODISHA	GOPINATH PADHI VS VS	// 0 //	
356	D-WP(C)/36048/2026	M/S.MAHANADI COALFIELDS LTD.,ANGUL VS STATE OF ODISHA	SANJIT MOHANTY VS VS	// 0 //	
357	D-WP(C)/36049/2026	RAJARAM MAHANA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS VS	// 0 //	
358	D-WP(C)/36051/2026	GANESH BEHERA VS COMMISSIONER-CUM-SECRETARY, PANCHAYATIRAJ AND DRINKING WATER DEPARTMENT, BHUBANESWAR	HRUDANANDA MOHAPATRA VS VS	// 0 //	
359	D-WP(C)/36052/2026	JEEVAN ANAND LICHFL CARE HOMES ALLOTTEES ASSOCIATION, KHARABANA VS STATE OF ODISHA	ASIS KUMAR KHARABANA VS VS	// 0 //	
360	D-WP(C)/36053/2026	MR.ISTYAGIN EVEGENY NIKOLAEVICH, JAGATSINGPUR VS UNION OF INDIA	ANURAG KUMAR RAY VS VS	// 0 //	
361	D-WP(C)/36054/2026	BDM PUBLIC SCHOOL, BALESWAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS VS	// 0 //	
362	D-WP(C)/36056/2026	KAMALAKANTA MISHRA VS KHIROD KUMAR MISHRA	AMBIKA PRASAD RAY VS VS	// 0 //	
363	D-WP(C)/36057/2026	JAGANNATH ROUT	ASISH KUMAR RAY	//	AOD20230000467C202600043

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-WP(C)/36058/2026	VS	VS	0	AOD20220004095C202600034
		STATE OF ODISHA		//	
		BISWAPRAVA SAMAL	UPASANA BAL	//	
365	D-WP(C)/36059/2026	VS	VS	0	AOD20260000493C202600002
		STATE OF ODISHA		//	
		SOUDAMINI PATNAIK	TRILOCHAN DASH	//	
366	D-WP(C)/36060/2026	VS	VS	0	
		STATE OF ODISHA		//	
		BRANCH MANAGER BANK OF INDIA, KHURDHA	GURUDUTTA KAR	//	
367	D-WP(C)/36061/2026	VS	VS	0	
		THE REGISTER, DEBTS RECOVERY TRIBUNAL, ORISSA, CUTTACK		//	
		RANJANA SETHY	RAJESH RANJAN SAHOO	//	
368	D-WP(C)/36062/2026	VS	VS	0	
		EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL		//	
		SARATHI DAS	ANUPAM DASH	//	
369	D-WP(C)/36063/2026	VS	VS	0	
		STATE OF ODISHA		//	
		M/S.DHARITRI ASSOCIATES,,JAJPUR	PRASANTA KUMAR MISHRA	//	
370	D-WP(C)/36064/2026	VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST ODISHA, CUTTACK		//	
		SANJAYA KHAMARI	ASHIS KUMAR MISHRA	//	
371	D-WP(C)/36065/2026	VS	VS	0	
		STATE OF ODISHA		//	
		BANDITA SAMAL	NITYANANDA BEHURIA	//	
372	D-WP(C)/36066/2026	VS	VS	0	
		BANK OF BARODA, BHADRAK		//	
		NARAYAN PAL	DIGANTA DAS	//	
373	D-WP(C)/36067/2026	VS	VS	0	
		CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
		M/S AASTHA ELECTRICALS, HARYANA	ABINASH ACHARYA	//	
374	D-WP(C)/36069/2026	VS	VS	0	
		UNION OF INDIA		//	
		RAGHUNATH DASH	DIGANTA DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/36070/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMES, BHUBANESWAR SIKSHA O ANUSANDHAN (SOA) SOCIETY, BHUBANESWAR VS	SMARAT PATTA VS	// 0	
376	D-WP(C)/36071/2026	DIRECTORATE OF ENFORCEMENT, KOLKATA ZONAL OFFICE-1, KOLKATA M/S.EAKAY ASSOCIATES PVT.LTD., BHUBANESWAR VS	DIGANTA DAS VS	// 0	
377	D-WP(C)/36072/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR XAVIER NURSING COLLEGE VS	Biswaranjan Dash VS	// 0	AOD20250000901C202600023
378	D-WP(C)/36073/2026	STATE OF ODISHA NABA GHANA SARAHA VS	AMITAV TRIPATHY VS	// 0	
379	D-WP(C)/23547/2026	STATE OF ODISHA SUCHISMITA SAHOO VS	BIJAYA KUMAR RAGADA VS	// 0	
380	D-ABLAPL/23417/2026	STATE OF ODISHA D. DINESH @ DINESH VS	AJAYA KUMAR NANDA VS	RAYAGADA TOWN /200 /2026 0	
381	D-ABLAPL/23418/2026	STATE OF ODISHA SYED ASHIF RAZA VS	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 0	AOR20220000263C202600070
382	D-ABLAPL/23420/2026	STATE OF ODISHA PINTU NAIK VS	MANORANJAN DAS VS	0 0	AOR20220000053C202600059
383	D-ABLAPL/23422/2026	STATE OF ODISHA RAKESH MANTRI @ RAKES VS	BIJAY KUMAR BEHERA VS	0 0	AOR202200001736C202600189
384	D-ABLAPL/23426/2026	STATE OF ODISHA DIPA @ SHAKTI PRASAD BEHERA VS	OM PRAKASH SARAN VS	0 0	AOR20220000371C202600093
385	D-ABLAPL/23435/2026	STATE OF ODISHA BASANTA KUMAR JENA VS	PRABHAKAR SABAT VS	0 0	AOD20260000172C202600085
		UNION OF INDIA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23436/2026	NIRAKARA SAHOO @ SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /463 /2026 () //	
387	D-ABLAPL/23445/2026	SRUTIREKHA PATRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	SAHADEV KHUNTA /226 /2026 () //	
388	D-ABLAPL/23448/2026	SATYAJIT MAHARANA @ BIJUN MAHARANA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /465 /2026 () //	
389	D-ABLAPL/23449/2026	KANHU PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAKHAPURA /137 /2026 () //	
390	D-ABLAPL/23465/2026	ANANTA NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
391	D-ABLAPL/23466/2026	RAKESH RANJAN PATTANAYAK VS STATE OF ODISHA	KAJAL SAHOO VS	PAHALA /301 /2026 () //	
392	D-ABLAPL/23470/2026	NILA @ NILAMANI MEHER VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /81 /2026 () //	
393	D-ABLAPL/23472/2026	MANTU PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BEGUNIAPADA /228 /2026 () //	
394	D-ABLAPL/23480/2026	SHIVA SANKAR SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ / () //	AOR20220001631C202600227
395	D-ABLAPL/23484/2026	BASANTA KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /131 /2026 () //	AOD20240000364C202600191
396	D-ABLAPL/23485/2026	KICHAK CHANDRA MAHAKUD VS STATE OF ODISHA	AJAY KUMAR NANDY VS	BAISINGA /297 /2026 () //	
397	D-ABLAPL/23490/2026	MANGU KHAN	MRUTYUNJAY MOHANTY	NIALI /569 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/23500/2026	MD.SALIM @ CHANDU	SATYA RANJAN MULIA	DARGHA BAZAR /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/23501/2026	SK. RAJA	AMULYA RATNA PANDA	JALESWAR /278 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/23502/2026	RAJA @ RAJESH @ DIPAK KUMAR DEHURY	PRAJIT KUMAR PRADHAN	NALCO /155 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/23503/2026	BABU @ PRAKASH KUMAR DAS	GOURAV DASH	KENDRAPARA SADAR /396 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/23505/2026	SUDAM CHARAN BEURA	ASHOK KUMAR PATTANAIAK (A)	KHUNTUNI /108 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/23506/2026	LAXMAN DAS	SUSHANTA KUMAR SAMANTARAY	CDA-II /18 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23510/2026	GOPINATHA SETHY @ GOPI SETHI	ANIRUDHA DAS	TARBHA /159 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23511/2026	SANTANU BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23513/2026	RANJAN KUMAR BISWAL	ASHOK KUMAR SAHOO	KENDRAPARA SADAR /416 /2026	AOD20240000557C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23514/2026	PRABHAT CH. SINHA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23516/2026	CHINTAMANI RANA	SHIBANI SHANKAR PRADHAN	GHANTAPADA /136 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23517/2026	STATE OF ODISHA SAUBHAGYA KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
410	D-ABLAPL/23519/2026	STATE OF ODISHA AUNT OF VICTIM VS	SITIKANT MISHRA VS	// SALIPUR /337 /2026 ()	
411	D-ABLAPL/23520/2026	STATE OF ODISHA PRASHANTI NAYAK VS	TARA PRASAD MOHAPATRA VS	// KANAS /157 /2026 ()	
412	D-ABLAPL/23521/2026	STATE OF ODISHA SAGAR BEHERA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /102 /2022 ()	
413	D-ABLAPL/23522/2026	STATE OF ODISHA MANOJ BEHERA VS	ALOK KUMAR PANDA VS	// CHANDANPUR /168 /2026 ()	
414	D-ABLAPL/23525/2026	STATE OF ODISHA UMAKANTA NAIK VS	RONIT GHOSH VS	// RENGALI DAM SITE /137 /2026 ()	
415	D-ABLAPL/23527/2026	STATE OF ODISHA MANAS RANJAN PANDA VS	GURUPRASAD BEHERA VS	// MOHANA /76 /2019 ()	AOR20220000925C202600057
416	D-ABLAPL/23530/2026	STATE OF ODISHA SWAPNAJIT SAMAL VS	BIKRAM KISHORE NAYAK VS	// BARI RAMCHANDRAPUR /234 /2026 ()	
417	D-ABLAPL/23536/2026	STATE OF ODISHA SRIDHAR BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /448 /2026 ()	
418	D-ABLAPL/23542/2026	STATE OF ODISHA MAHENDRA JENA VS	KUMAR KASHYAP VS	// NILGIRI /287 /2026 ()	AOR20230000401C202600007
419	D-ABLAPL/23546/2026	STATE OF ODISHA MAHESWARA BEHERA @ RAJU BEHERA @ MAHESH BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /448 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/23548/2026	RAHUL DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /325 /2026 () //	AOD20240000012C202600249
421	D-ABLAPL/23550/2026	SANTOSH KUMAR SWAIN @ SANTOSH KU. SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /319 /2019 () //	
422	D-ABLAPL/23553/2026	DEBARAJ DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /257 /2026 () //	
423	D-ABLAPL/23554/2026	SUMITRARANI SAHU VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BOLANGIR TOWN /266 /2026 () //	
424	D-ABLAPL/23558/2026	SUBASI BEHERA @ BEWA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /260 /2025 () //	
425	D-ABLAPL/23559/2026	SAMEER SRIVASTAV VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	PANIKOILI /281 /2026 () //	
426	D-ABLAPL/23560/2026	DEBILATA @ BEBILATA SAMAL VS STATE OF ODISHA	ABHIJIT DAS VS	MARSHAGHAI /321 /2026 () //	
427	D-ABLAPL/23564/2026	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MOHANA /136 /2026 () //	
428	D-ABLAPL/23565/2026	CHAKRADHAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	CHANDABALI /256 /2026 () //	
429	D-ABLAPL/23566/2026	PUSPAL ROY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /60 /2015 () //	
430	D-ABLAPL/23572/2026	MADAN BAGARTI @ BADAN BAGARTI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	SINAPALI /347 /2025 () //	
431	D-ABLAPL/23575/2026	MOTU @ MD. ASIF	SWARUP KUMAR PATNAIK	HARICHANDANPUR /145 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/23577/2026	PRASANT BAGH	JAJATI KESHARI KHUNTIA	LAXMIPUR /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/23582/2026	BIJAY NAYAK @ GUJURI	PRASANTA KUMAR BARIK	BANSADA /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :04/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/23402/2026 CRLLP/ /	VICTIM MP	LALITENDU MISHRA	62/2026
2	D-CMAPL/35939/2026 CMAPL/ /	ASHOK KUMAR VALLURI MP	SATYANARAYAN MOHAPATRA	189/2026
3	D-JCRLA/8153/2026 JCRLA/110/2026	NIREN@NIRANJAN SINKU MP	ADV.	194/2026
4	D-CRLMP/23430/2026 CRLMP/1071/2026	SHANKAR CHANDRA BARIK MP	SURYAKANTA DWIBEDI	216/2026
5	D-CRLMP/19372/2026 CRLMP/990/2026	PUJA HARICHANDAN @ PAIKARAY MP	BIBHU PRASAD MOHANTY	217/2026
6	D-CRLMP/26105/2025 CRLMP/1586/2025	B. CHANDINI REDDY MP		218/2026
7	D-CRLMP/23493/2026 CRLMP/ /	SATYA SUNDAR SETHY MP	BIJAYA KUMAR MISHRA	219/2026
8	D-CRLMP/23568/2026 CRLMP/ /	YASHASWI PATNAIK MP	ASHOK KUMAR MOHAPATRA	220/2026
9	D-TRP(C)/35965/2026 TRP(C)/ /	NAIMISHA BHADRA MP	SURYAKANTA DWIBEDI	255/2026
10	D-RPFAM/6267/2026 RPFAM/60/2026	MD. FURKAN MP	RAJENDRA NARAYAN ROUT	337/2026
11	D-RPFAM/35996/2026 RPFAM/ /	OMKARNATH PARIDA MP	DURGA CHARAN DEY	338/2026
12	D-RVWPET/52775/2025 RVWPET/296/2025	HARAPRASANNA TRIPATHY MP	IN PERSON	383/2026
13	D-MATA/35981/2026 MATA/ /	RANJAN KUMAR BEHERA MP	JAJATI KESHARI KHUNTIA	423/2026
14	D-MATA/35981/2026 MATA/ /	RANJAN KUMAR BEHERA MP	JAJATI KESHARI KHUNTIA	424/2026
15	D-MATA/36044/2026 MATA/ /	RAMESH CHANDRA BISWAL MP	SAROJ KUMAR BEHURA	425/2026
16	D-MATA/36044/2026 MATA/ /	RAMESH CHANDRA BISWAL MP	SAROJ KUMAR BEHURA	426/2026
17	D-MATA/36047/2026 MATA/ /	RAMESH CHANDRA BISWAL MP	SAROJ KUMAR BEHURA	427/2026
18	D-CONTC/35887/2026 CONTC/ /	SANJAY KUMAR ROUT MP	SIDHESWAR MALLIK	519/2026
19	D-CRLREV/23495/2026 CRLREV/ /	PRAGYAPARAMITA MISHRA MP	DEEPAK KU SAHOO	857/2026
20	D-CRLREV/22145/2026 CRLREV/ /	RAKESH KUMAR @ CHANDRA SWAIN MP	BASUDEV PUJARI	861/2026
21	D-RSA/35813/2026 RSA/ /	TULESWAR KALO MP	AJAYA KUMAR NANDA	1103/2026
22	D-RSA/20005/2026 RSA/ /	LAILUN NISHA BIBI MP	NIRANJAN PANDA	1104/2026
23	D-RSA/35776/2026 RSA/ /	VIM REDDY MP	SOUBHAGYA KUMAR DASH	1105/2026
24	D-RSA/35776/2026 RSA/ /	VIM REDDY MP	SOUBHAGYA KUMAR DASH	1106/2026
25	D-RSA/35777/2026 RSA/ /	BAINA @ CHANDRA SEKHAR SAHOO MP	ASHOK KUMAR SAHOO	1107/2026
26	D-RSA/35777/2026	BAINA @ CHANDRA SEKHAR SAHOO	ASHOK KUMAR SAHOO	

	RSA/ /	MP		1108/2026
27	D-RSA/17794/2026	N. LAXMAN PATRA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		1109/2026
28	D-RSA/17773/2026	N. LAXMAN PATRA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		1110/2026
29	D-RSA/17773/2026	N. LAXMAN PATRA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		1111/2026
30	D-RSA/17779/2026	N. LAXMAN PATRA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		1112/2026
31	D-RSA/17779/2026	N. LAXMAN PATRA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		1113/2026
32	D-RSA/25714/2024	CHHABINDRA BISWAL	JAGAJIBAN PRADHAN	
	RSA/235/2024	MP		1114/2026
33	D-FAO/627/2019	STATE OF ODISHA		
	FAO/627/2019	MP		1189/2026
34	D-FAO/25051/2026	MANAGER ,T.P.HUB , NATIONAL INSURANCE COMPANY LTD., CUTTACK	PRAJANTA KUMAR MAHALI	
	FAO/682/2026	MP		1190/2026
35	D-FAO/25340/2026	MANAGER, T.P. HUB, NATIONAL INSURANCE COMPANY LTD., CUTTACK	PRAJANTA KUMAR MAHALI	
	FAO/733/2026	MP		1191/2026
36	D-FAO/35922/2026	PRAMOD KUMAR DASH	SAMEER KUMAR DAS	
	FAO/ /	MP		1192/2026
37	D-FAO/32327/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK		
	FAO/ /	MP		1193/2026
38	D-FAO/35932/2026	SHANTANU KUMAR PADHEE	SAMEER KUMAR DAS	
	FAO/ /	MP		1194/2026
39	D-FAO/35934/2026	ARJENDU KUMAR MEHER	SAMEER KUMAR DAS	
	FAO/ /	MP		1195/2026
40	D-CMP/35778/2026	SANJUKTA SAHOO	ASHOK KUMAR SAHOO	
	CMP/ /	MP		1415/2026
41	D-CMP/28654/2026	SAKUNTALA BHAISAL	SANJEEV UDGATA	
	CMP/1041/2026	MP		1416/2026
42	D-CMP/32139/2025	UCO BANK, SAMBALPUR	SUBRAT MISRA	
	CMP/1239/2025	MP		1417/2026
43	D-CMP/35784/2026	HUTASAN CHANDRA MANGARAJ MOHAPATRA	SURAN KUMAR BHARAL	
	CMP/ /	MP		1418/2026
44	D-CMP/5663/2026	MAHADEV SAHU	JATINDRA KUMAR MOHAPATRA	
	CMP/303/2026	MP		1419/2026
45	D-CMP/32078/2026	RAM CHANDRA TUDU	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		1420/2026
46	D-ABLAPL/9865/2026	GULA GANTA		
	ABLAPL/4249/2026	MP		1421/2026
47	D-CMP/1050/2016	PURNA CH.NAYAK	M/S.BIBEKANANDA BHUYAN M/S.DEVAVRAT DEVESH K.S.DEVESH	
	CMP/1050/2016	MP		1421/2026
48	D-ABLAPL/10852/2026	JITU ROUT @ JITU YADAV		
	ABLAPL/4466/2026	MP		1422/2026
49	D-CMP/21296/2026	NIHAR RANJAN MOHANTY	DWARIKA PRASAD MOHANTY	
	CMP/867/2026	MP		1422/2026
50	D-CMP/35976/2026	CHINTAMANI PATRA	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1423/2026
51	D-ABLAPL/14253/2026	GOBARDHAN PANDEY		
	ABLAPL/5570/2026	MP		1423/2026
52	D-CMP/13473/2025	SUJAYA SHANKAR SINGH DEO	RAJENDRA KUMAR MUND	
	CMP/643/2025	MP		1424/2026
53	D-ABLAPL/13410/2026	NIBASA @ DAMBARUDHAR ROUT	RAMESH CHANDRA MAHARANA	
	ABLAPL/5712/2026	MP		1424/2026
54	D-ABLAPL/12872/2026	LOCHANA ROUT	Pallav Kumar Routray	
	ABLAPL/5055/2026	MP		1425/2026
55	D-CMP/35984/2026	ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD.		
	CMP/ /	MP		1425/2026
56	D-ABLAPL/13559/2026	MD. ROHIT		
	ABLAPL/5303/2026	MP		1426/2026
57	D-CMP/36005/2026	RAMA CHANDRA NAYAK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1426/2026

58	D-ABLAPL/13535/2026 ABLAPL/5292/2026	CHANDU SHA @ CHANDU KHAN MP		1427/2026
59	D-CMP/36011/2026 CMP/ /	LOKNATH SAH MP	BYOMOKESH SAHOO	1427/2026
60	D-CMP/36050/2026 CMP/ /	SIBA NARAYAN DAS MP	HRUDANANDA MOHAPATRA	1428/2026
61	D-ABLAPL/13536/2026 ABLAPL/5293/2026	CHANDU SHA @ CHANDU KHAN MP		1428/2026
62	D-ABLAPL/13574/2026 ABLAPL/5309/2026	EKRAM KHAN @ TAJU MP		1429/2026
63	D-CMP/36041/2026 CMP/ /	AMIT KUMAR DEY MP	DWARIKA PRASAD MOHANTY	1429/2026
64	D-ABLAPL/5557/2019 ABLAPL/5557/2019	SRIKANT KUMAR PRADHAN MP	SUVASHISH PATTANAIK	1430/2026
65	D-MACA/33354/2026 MACA/741/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BHUBANESWAR MP	RANJANA KUMAR MACKLI	1744/2026
66	D-MACA/35911/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BHUBANESWAR MP	RANJANA KUMAR MACKLI	1745/2026
67	D-MACA/35911/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BHUBANESWAR MP	RANJANA KUMAR MACKLI	1746/2026
68	D-MACA/2438/2026 MACA/742/2026	CHANDRABATI NAYAK MP	KAPILA CHARAN NAYAK	1747/2026
69	D-MACA/33255/2026 MACA/ /	M/S. THE NEW INDIA ASSURANCE CO. LTD. MP	BIJAY KUMAR MOHANTY	1748/2026
70	D-MACA/33255/2026 MACA/ /	M/S. THE NEW INDIA ASSURANCE CO. LTD. MP	BIJAY KUMAR MOHANTY	1749/2026
71	D-MACA/35928/2026 MACA/ /	LEGAL MANAGER, TATA AIG GENERAL INSURANCE CO. LTD., BBSR MP	SOMNATH ROY	1750/2026
72	D-MACA/35952/2026 MACA/ /	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BHUBANESWAR MP	ANIL KUMAR BHATTANESWAR	1751/2026
73	D-MACA/33202/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	RESHMI BALA PATI	1752/2026
74	D-MACA/34513/2026 MACA/ /	MANAGER CLAIM(LEGAL) ORIENTAL INSURANCE CO. LTD., BBSR MP	RANJANA KUMAR MACKLI	1753/2026
75	D-MACA/32960/2026 MACA/ /	D.M., UNITED INDIA INSURANCE COMPANY LTD., BANGALORE MP	RESHMI BALA PATI	1754/2026
76	D-MACA/36004/2026 MACA/ /	D.M. M/S ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	1755/2026
77	D-CRLA/23392/2026 CRLA/ /	JAGANNATH PRADHAN MP	BIJAYA KUMAR RAGADA	1981/2026
78	D-CRLA/23438/2026 CRLA/ /	SATYANARAYAN CHOUDHURY MP	JNYANANANDA PANDA	1982/2026
79	D-CRLA/23438/2026 CRLA/ /	SATYANARAYAN CHOUDHURY MP	JNYANANANDA PANDA	1983/2026
80	D-CRLA/23392/2026 CRLA/ /	JAGANNATH PRADHAN MP	BIJAYA KUMAR RAGADA	1984/2026
81	D-CRLA/20190/2025 CRLA/843/2025	TAJU NAYAK MP	M/S. DIPAK RANJAN MISHRA, K.N SAHOO, A. MISHRA, L. MISHRA	1985/2026
82	D-CRLA/1010/2022 CRLA/1010/2022	CHANDRAKANTA MOHAPATRA MP	AMULYA RATNA PANDA	1986/2026
83	D-CRLA/707/2016 CRLA/707/2016	KAILASH CHANDRA ROUTRAY MP		1987/2026
84	D-CRLA/23401/2026 CRLA/ /	RAJENDRA JANI MP	BISWAJIT RANJAN TRIPATHY	1988/2026
85	D-CRLA/23401/2026 CRLA/ /	RAJENDRA JANI MP	BISWAJIT RANJAN TRIPATHY	1989/2026
86	D-CRLA/28198/2025 CRLA/1105/2025	JYOTI RANJAN SWAIN@LIPUN@ MADHABAN MP	DEBASIS DAS	1990/2026
87	D-CRLA/23541/2026 CRLA/ /	DHARANIDHAR GIRI MP	BASUDEV MISHRA	1991/2026
88	D-CRLA/23541/2026 CRLA/ /	DHARANIDHAR GIRI MP	BASUDEV MISHRA	1992/2026
89	D-CRLA/575/2022	RAMANDORA SANTOSH KUMAR@R.SANTOSH KUMAR	BIJAYA KUMAR RAGADA	

	CRLA/575/2022	MP		1993/2026
90	D-CRLMC/23427/2026	SAMPAD KUMAR SWAIN	SARADA PRASAD DASH	
	CRLMC/ /	MP		2015/2026
91	D-CRLMC/22993/2026	RAVI BADRINARAIN GOYAL@RAVI BADRINARAIN GOYAL	SATRA SINGH GOYAL B.GOYAL	
	CRLMC/2613/2026	MP		2016/2026
92	D-CRLMC/22665/2026	GOPAL KRUSHNA MOHANTY	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2017/2026
93	D-CRLMC/23471/2026	BIKRAM DIGAL	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		2018/2026
94	D-CRLMC/23478/2026	JYOTI RANI NAYAK	MANJULATA DAS	
	CRLMC/ /	MP		2019/2026
95	D-CRLMC/31712/2025	CHATURBHUJA BEHERA	DURGA PRASAD DHAL	
	CRLMC/4324/2025	MP		2020/2026
96	D-CRLMC/14683/2026	MADHUSMITA MOHANTY	KAMAL BEHARI PANDA	
	CRLMC/1674/2026	MP		2021/2026
97	D-CRLMC/23499/2026	NABANEET PRADHAN	DEBASHISH KUMAR PANDA	
	CRLMC/ /	MP		2022/2026
98	D-CRLMC/23509/2026	LIKUN SWAIN	SIDHANT DWIBEDI	
	CRLMC/ /	MP		2023/2026
99	D-CRLMC/23539/2026	MANMATH BEHERA	USHARANI PATI	
	CRLMC/ /	MP		2024/2026
100	D-CRLMC/23538/2026	PABITRA BISOYI	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		2025/2026
101	D-CRLMC/23545/2026	SANKAR SWAIN	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		2026/2026
102	D-CRLMC/23551/2026	PRATAP KESHARI PATTANAİK	GOPAL PRASAD JENA	
	CRLMC/ /	MP		2027/2026
103	D-CRLMC/23555/2026	BHARATI PANDA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2028/2026
104	D-CRLMC/23561/2026	CHITTARANJAN KHADIRATNA	ASHIS KUMAR MISHRA	
	CRLMC/ /	MP		2029/2026
105	D-WA/35779/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	WA/ /	MP		2521/2026
106	D-WA/35779/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	WA/ /	MP		2522/2026
107	D-WA/35782/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	WA/ /	MP		2523/2026
108	D-WA/35782/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	WA/ /	MP		2524/2026
109	D-WA/35912/2026	PRANYA NUAI	BIBHUTI BHUSAN MISHRA	
	WA/ /	MP		2525/2026
110	D-WA/30941/2026	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST	SURENDRASUDHANTACK	
	WA/968/2026	MP		2526/2026
111	D-WA/35995/2026	USHARANI BEHERA	AVIJIT PATNAİK	
	WA/ /	MP		2527/2026
112	D-WA/35998/2026	SYED MUSTAQUE ALI	AVIJIT PATNAİK	
	WA/ /	MP		2528/2026
113	D-WA/36006/2026	PRAKASH CHANDRA PATI	AVIJIT PATNAİK	
	WA/ /	MP		2529/2026
114	D-WA/30960/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2530/2026
115	D-WA/30956/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2531/2026
116	D-WA/30883/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2532/2026
117	D-WA/30957/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2533/2026
118	D-WA/30959/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2534/2026
119	D-WA/30958/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2535/2026
120	D-WA/30952/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ANIL KUMAR RAY	
	WA/ /	MP		2536/2026

121	D-WA/30964/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2537/2026
122	D-WA/30950/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2538/2026
123	D-WA/30953/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2539/2026
124	D-WA/31095/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2540/2026
125	D-WA/30884/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2541/2026
126	D-WA/30955/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2542/2026
127	D-WP(C)/31608/2026 WP(C)/22203/2026	SAROJINI JENA MP	14578/2026
128	D-WP(C)/36479/2025 WP(C)/25122/2025	KULADHAR JHAKAR @ JHANKAR MP	14579/2026
129	D-WP(C)/35810/2026 WP(C)/24761/2026	M/S JAGANNATH POLYMERS LIMITED, CUSATILAKA NANDAN DAS MP	14580/2026
130	D-WP(C)/35810/2026 WP(C)/24761/2026	M/S JAGANNATH POLYMERS LIMITED, CUSATILAKA NANDAN DAS MP	14581/2026
131	D-WP(C)/19671/2024 WP(C)/11121/2024	BAMADEV SAHOO MP	14582/2026
132	D-WP(C)/7478/2025 WP(C)/5883/2025	RANJAN KUMAR DAS MP	14583/2026
133	D-WP(C)/35811/2026 WP(C)/ /	ARTA MALIK MP	14584/2026
134	D-WP(C)/35812/2026 WP(C)/ /	BALAKRUSHNA SWAIN MP	14585/2026
135	D-WP(C)/35857/2026 WP(C)/ /	DILIP KUMAR MOHANTY MP	14586/2026
136	D-WP(C)/35859/2026 WP(C)/ /	SANTOSH BIHARI MP	14587/2026
137	D-WP(C)/35861/2026 WP(C)/ /	PANKAJ GUPTA MP	14588/2026
138	D-WP(C)/35860/2026 WP(C)/24784/2026	SAPHINA KHATUN MP	14589/2026
139	D-WP(C)/35863/2026 WP(C)/ /	SUSANTA BIHARI MP	14590/2026
140	D-WP(C)/35821/2026 WP(C)/ /	JAGAMOHAN PRADHAN MP	14591/2026
141	D-WP(C)/32936/2026 WP(C)/22831/2026	SRI SATABHAUNI THAKURANI, BHADRAKSOU MYA MISHRA MP	14592/2026
142	D-WP(C)/35866/2026 WP(C)/ /	SHIBANSHI INSTITUTE OF MEDICAL SCIENCES, BHADRAKSHOU MYA MISHRA MP	14593/2026
143	D-WP(C)/35870/2026 WP(C)/ /	SUSHANT SETHI MP	14594/2026
144	D-WP(C)/35868/2026 WP(C)/ /	ARPITA KUARNR MP	14595/2026
145	D-WP(C)/35871/2026 WP(C)/ /	ABHAYA KUMAR DAS MP	14596/2026
146	D-WP(C)/35842/2026 WP(C)/ /	PRADYUMNA NAYAK MP	14597/2026
147	D-WP(C)/35804/2026 WP(C)/ /	M/S PARVEEN COUNSTRUCTION MP	14598/2026
148	D-WP(C)/35872/2026 WP(C)/ /	KAILASH CHANDRA SAHOO MP	14599/2026
149	D-WP(C)/35874/2026 WP(C)/ /	ASHA PRADHAN MP	14600/2026
150	D-WP(C)/35873/2026 WP(C)/ /	CHITTA RANJAN MOHANTY MP	14601/2026
151	D-WP(C)/35844/2026 WP(C)/ /	SABITA SETHY MP	14602/2026
152	D-WP(C)/35875/2026	BAPUJI KUMAR MALLIK	

	WP(C)/ /	MP		14603/2026
153	D-WP(C)/35881/2026 WP(C)/24791/2026	SUNITA BARIK MP	RAJESH RANJAN SAHOO	14604/2026
154	D-WP(C)/35880/2026 WP(C)/24789/2026	ASHANTI SETHI MP	RAJESH RANJAN SAHOO	14605/2026
155	D-WP(C)/35878/2026 WP(C)/ /	NANDINI NAIK MP	PRAVAT KUMAR NAYAK	14606/2026
156	D-WP(C)/35882/2026 WP(C)/24788/2026	RANJU PRADHAN MP	RAJESH RANJAN SAHOO	14607/2026
157	D-WP(C)/35895/2026 WP(C)/ /	A.KISHAN PATRA MP	SUBASH CHANDRA PUSPALAKA	14608/2026
158	D-WP(C)/35899/2026 WP(C)/ /	ANUPOMA DALAI MP	KRUTIBASH MOHAPATRA	14609/2026
159	D-WP(C)/35906/2026 WP(C)/ /	MANOJ SAHU MP	DIPTI RANJAN BHOKTA	14610/2026
160	D-WP(C)/35908/2026 WP(C)/ /	DAYANIDHI BARIK MP	RAJU KUMAR SATPATHY	14611/2026
161	D-WP(C)/35888/2026 WP(C)/24756/2026	SUDHIR KUMAR ROUT MP	SAMEER KUMAR DAS	14612/2026
162	D-WP(C)/43652/2024 WP(C)/25716/2024	JAGABANDHU TAJAN MP	DAYANANDA MOHAPATRA	14613/2026
163	D-WP(C)/35919/2026 WP(C)/ /	BABURAM NAHAK MP	SOUBHAGYA KUMAR DASH	14614/2026
164	D-WP(C)/35920/2026 WP(C)/ /	REKHA BARUA MP	RANJAN KUMAR ROUT	14615/2026
165	D-WP(C)/14154/2021 WP(C)/14154/2021	PRATAP CHANDRA NAYAK MP		14616/2026
166	D-WP(C)/35925/2026 WP(C)/ /	BEBI @ INDULATA BEHERA MP	DIPTI RANJAN MOHAPATRA	14617/2026
167	D-WP(C)/35931/2026 WP(C)/ /	RAMAKANTA MOHARANA MP	SUBHRANSU BHUSAN MOHANTY	14618/2026
168	D-WP(C)/54865/2025 WP(C)/37486/2025	SANTOSH KUMAR PATTANAIK MP	DEEPALI MAHAPATRA	14619/2026
169	D-WP(C)/41728/2023 WP(C)/41728/2023	SUVENDRA KUMAR NANDA MP	DEBENDRA MOHANTA	14620/2026
170	D-WP(C)/35938/2026 WP(C)/ /	SAROJ KUMAR SUKLA MP	KISHORE KUMAR JENA	14621/2026
171	D-WP(C)/35947/2026 WP(C)/ /	RAMA CHANDRA BIRUA MP	MANOJ KUMAR BALASAMANTA	14622/2026
172	D-WP(C)/35946/2026 WP(C)/ /	SAIBANI MALIKA MP	SHAKTI PRASAD PANDA	14623/2026
173	D-WP(C)/30963/2025 WP(C)/21674/2025	DHARMENDRA KUMAR NAYAK MP	KUNAL KUMAR SWAIN	14624/2026
174	D-WP(C)/31756/2026 WP(C)/21862/2026	BHIMASEN BARIK MP		14625/2026
175	D-WP(C)/31760/2026 WP(C)/21860/2026	SABYASACHI BISWAL MP		14626/2026
176	D-WP(C)/31785/2026 WP(C)/21863/2026	BARINDRA MISHRA MP		14627/2026
177	D-WP(C)/31713/2026 WP(C)/21865/2026	KESAB PANDA MP		14628/2026
178	D-WP(C)/31780/2026 WP(C)/21870/2026	DASHARATHA MALLIK MP		14629/2026
179	D-WP(C)/31745/2026 WP(C)/21874/2026	MANORANJAN BABU MP		14630/2026
180	D-WP(C)/31707/2026 WP(C)/21892/2026	FAKIRA KHAMARI MP		14631/2026
181	D-WP(C)/31736/2026 WP(C)/21911/2026	SHRADDHAKAR NAIK MP		14632/2026
182	D-WP(C)/31731/2026 WP(C)/21943/2026	SUDARSAN BHOI MP		14633/2026
183	D-WP(C)/31700/2026 WP(C)/21912/2026	SURENDRA MISHRA MP		14634/2026

184	D-WP(C)/35956/2026 WP(C)/ /	DEBASIS SAHOO MP	MADHAB LAL AGARWAL	14635/2026
185	D-WP(C)/31720/2026 WP(C)/22066/2026	BIDYADHAR KHETI MP		14636/2026
186	D-WP(C)/31677/2026 WP(C)/21918/2026	BASUDEV RATHA MP		14637/2026
187	D-WP(C)/31728/2026 WP(C)/22117/2026	LAXMAN MAJHI @ MAJHEE MP		14638/2026
188	D-WP(C)/31717/2026 WP(C)/21913/2026	AKRURA CHARAN DANTA MP		14639/2026
189	D-WP(C)/31687/2026 WP(C)/22085/2026	JHASA KETAN PRADHAN MP		14640/2026
190	D-WP(C)/31668/2026 WP(C)/21922/2026	SRIDHARA KHETI MP		14641/2026
191	D-WP(C)/31774/2026 WP(C)/21861/2026	PURNA CHANDRA SAHU MP		14642/2026
192	D-WP(C)/31732/2026 WP(C)/21941/2026	FAKIR CHARAN PATRA MP		14643/2026
193	D-WP(C)/31742/2026 WP(C)/21924/2026	BHAGIRATHI NAYAK MP		14644/2026
194	D-WP(C)/31723/2026 WP(C)/21856/2026	PADMALAYA SATPATHY MP		14645/2026
195	D-WP(C)/31681/2026 WP(C)/21928/2026	GIRIJA SHANKAR PRADHAN MP		14646/2026
196	D-WP(C)/31752/2026 WP(C)/21919/2026	PARAMANANDA MENDULI MP		14647/2026
197	D-WP(C)/35954/2026 WP(C)/ /	PADMALOCHAN SWAIN MP	SURYAKANTA DASH	14648/2026
198	D-WP(C)/35963/2026 WP(C)/ /	RUPA RANJAN GARNAIK MP	PRABIN DAS	14649/2026
199	D-WP(C)/35964/2026 WP(C)/ /	BIDHUBHUSAN DAS MP	PRAFULLA KUMAR MOHAPATRA	14650/2026
200	D-WP(C)/9743/2026 WP(C)/8835/2026	GAYATRI COLLEGE OF NURSINGH, BARIPORA, MAYURBHANJ MP	PRABIR MOHANTY	14651/2026
201	D-WP(C)/35962/2026 WP(C)/ /	P. NILAKANTHA REDDY MP	DR. KEDAR NATH TRIPATHY	14652/2026
202	D-WP(C)/24559/2026 WP(C)/16871/2026	MANORANJAN MOHAPATRA MP	NIRANJAN LENKA	14653/2026
203	D-WP(C)/35967/2026 WP(C)/ /	JHARANA PATRA MP	PRAGYAN PARAMITA MOHANTY	14654/2026
204	D-WP(C)/7137/2014 WP(C)/7137/2014	AHALYA OJHA MP	AMIT PRASAD BOSE	14655/2026
205	D-WP(C)/33443/2026 WP(C)/23260/2026	SUDHANSHU SEKHAR SAHOO MP	JAYASHREE ROUL	14656/2026
206	D-WP(C)/35970/2026 WP(C)/ /	AABID KHAN MP	SARADA DASH	14657/2026
207	D-WP(C)/35957/2026 WP(C)/ /	BISWANATH BASA MP	ANJAN KUMAR BISWAL	14658/2026
208	D-WP(C)/23764/2026 WP(C)/16608/2026	SURENDRA MANDAL MP	SHIVSANKAR MOHANTY	14659/2026
209	D-WP(C)/35982/2026 WP(C)/ /	RINA KAR CHHETRI MP	SUSANTA KUMAR TRIPATHY	14660/2026
210	D-WP(C)/35994/2026 WP(C)/ /	BALARAM SAMAL MP	SWARUP KUMAR PATNAIK	14661/2026
211	D-WP(C)/25838/2026 WP(C)/18151/2026	KAMALESH KUMAR PRADHAN MP		14662/2026
212	D-WP(C)/26723/2026 WP(C)/18487/2026	PABITRA KUMAR BISWAL MP		14663/2026
213	D-WP(C)/49263/2025 WP(C)/34790/2025	RENUKA PATRA MP		14664/2026
214	D-WP(C)/36010/2026 WP(C)/ /	LIVENDRA SAHOO MP	KARUNAKAR NAYAK	14665/2026
215	D-WP(C)/36025/2026	RUNU DAS	SUVASHISH PATTANAIK	

	WP(C)/ /	MP		14666/2026
216	D-WP(C)/22303/2024	MANOJ KUMAR BHOI	SASWATI MOHAPATRA	
	WP(C)/12922/2024	MP		14667/2026
217	D-WP(C)/28829/2026	THE MOTHER TERESA COLLEGE OF NURSING, JALPAIGURI	GOPIAL PRASAD JENA	
	WP(C)/20329/2026	MP		14668/2026
218	D-WP(C)/12021/2026	BANSIDHAR JENA	SOURAV SUMAN BHUYAN,GAJENDRA NATH ROUT	
	WP(C)/8772/2026	MP		14669/2026
219	D-WP(C)/36030/2026	DASHARATH NAG	AMITABH MISHRA	
	WP(C)/ /	MP		14670/2026
220	D-WP(C)/45345/2025	SUSANTA KUMAR NAYAK	SAMIR KUMAR MISHRA, PRAVASH CHANDRA JENA	
	WP(C)/31527/2025	MP		14671/2026
221	D-WP(C)/36036/2026	SAMRAT SHEKHAR PATEL	AMITABH MISHRA	
	WP(C)/ /	MP		14672/2026
222	D-WP(C)/36040/2026	PRADIPTA PATEL	AMITABH MISHRA	
	WP(C)/ /	MP		14673/2026
223	D-WP(C)/36042/2026	MALATI PRADHAN	SOUMYA MISHRA	
	WP(C)/ /	MP		14674/2026
224	D-WP(C)/34625/2026	GOPALJI PRASAD PANIGRAHI	ASHIS KUMAR MISHRA	
	WP(C)/24394/2026	MP		14675/2026
225	D-WP(C)/36045/2026	PRAMOD KUMAR PATRA	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		14676/2026
226	D-WP(C)/48956/2025	BASANTA KUMAR SAHOO	LALIT KUMAR MAHARANA	
	WP(C)/33948/2025	MP		14677/2026
227	D-WP(C)/48956/2025	BASANTA KUMAR SAHOO	LALIT KUMAR MAHARANA	
	WP(C)/33948/2025	MP		14678/2026
228	D-WP(C)/36032/2026	SHIBA PRASAD PARIDA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		14679/2026
229	D-WP(C)/36046/2026	UMA RAJAGURU	GOPINATH PADHI	
	WP(C)/ /	MP		14680/2026
230	D-WP(C)/31488/2026	SANTOSH KUMAR SAHOO	RAKESH KUMAR MALLICK	
	WP(C)/ /	MP		14681/2026
231	D-WP(C)/36048/2026	M/S.MAHANADI COALFIELDS LTD.,ANGUL	SANJIT MOHANTY	
	WP(C)/ /	MP		14682/2026
232	D-WP(C)/36051/2026	GANESH BEHERA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		14683/2026
233	D-WP(C)/36052/2026	JEEVAN ANAND LICHFL CARE HOMES ALL INDIA, KUTUB KHORDHA	LOKESH M S SOUMYAKA, KHORDHA	
	WP(C)/ /	MP		14684/2026
234	D-WP(C)/36053/2026	MR.ISTYAGIN EVEGENY NIKOLAEVICH, JANSHTMANINAV	ANSHUMAN RAY	
	WP(C)/ /	MP		14685/2026
235	D-WP(C)/36061/2026	RANJANA SETHY	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		14686/2026
236	D-WP(C)/36063/2026	M/S.DHARITRI ASSOCIATES,,JAJPUR	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		14687/2026
237	D-WP(C)/36064/2026	SANJAYA KHAMARI	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		14688/2026
238	D-WP(C)/36066/2026	NARAYAN PAL	DIGANTA DAS	
	WP(C)/ /	MP		14689/2026
239	D-WP(C)/36067/2026	M/S AASTHA ELECTRICALS, HARYANA	ABINASH ACHARYA	
	WP(C)/ /	MP		14690/2026
240	D-WP(C)/36069/2026	RAGHUNATH DASH	DIGANTA DAS	
	WP(C)/ /	MP		14691/2026
241	D-WP(C)/36070/2026	SIKSHA O ANUSANDHAN (SOA) SOCIETY,,BILUPATNAGAR	AMITABH MISHRA	
	WP(C)/ /	MP		14692/2026
242	D-WP(C)/36071/2026	M/S.EAKAY ASSOCIATES PVT.LTD., BHUBANESWAR	ANAGASWARI DAS	
	WP(C)/ /	MP		14693/2026
243	D-WP(C)/36073/2026	NABA GHANA SARAKA	AMITAV TRIPATHY	
	WP(C)/ /	MP		14694/2026